COURT NO. 9

THE HONOURABLE SMT JUSTICE SUMATHI JAGADAM

To be Heard on Tuesday The 24th day of November 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

NOTE:
1) ALL THE LEARNED COUNSELS APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO ARRANGE AN ASSISTING COUNSEL ON THEIR BEHALF IN THE COURT HALL WHEN THE MATTER IS REACHED.
2) ALL THE LEARNED COUNSELS ARE FURTHER REQUESTED TO APPEAR PHYSICALLY IN THE COURT IN ALL THE FINAL HEARING MATTERS.

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
INTERLOCUTORY					
1	WP/19343/2006 IA 1/2006(WPMP 24404/2006) Suspension Petition	THE DIVISIONAL MANAGER APSRTC ANANTHAPUR. Vs THE IND.TRIBUNAL-CUM-LABOUR COURT ANANTHAPUR & ANOTHER	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	GP FOR LABOUR ARAVALA RAMA RAO R2 UNSERVED,	ANANTAPUR
2	WP/28103/2007 IA 1/2010(WVMP 5240/2010) Vacate Stay Petition	TALUPULA GOWRISHANKAR & 6 OTHERS Vs THE TRANSMISSION CORP OF AP. LTD. & 6 OTHERS	PEETA RAMAN	ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO) P R BALARAMI REDDY K UDAYA SRI V R REDDY KOVVURI(SC FOR APSPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
FINAL HEARING					
3	WP/25642/2005 IA 1/2005(WPMP 32199/2005) Dispense with Petition IA 2/2005(WPMP 32988/2005) Suspension Petition	THE DEPOT MANAGER APSRTC JANGAREDDYGUDEM DEPOT. Vs SRI BEERAM KONDAIAH ELURU & ANOTHER	K SRINIVASA PRASAD SC For APSRTC	GP FOR LABOUR M L ALI	WEST GODAVARI
4	WP/3957/2007	K.V.SWAMY KADAPA DISTRICT. Vs THE REGIONAL MANAGER APSRTC KADAPA DIST. AMP 2 OTHERS	S M SUBHAN	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	YSR KADAPA
5	WP/13565/2007	P.SATISH KUMAR CHITTOOR DISTRICT Vs THE M.D. AP POWER TRANSMISSION CORPN.LTD HYD & 4 OTHERS	G ALLABAKASH	VEERA SATISH VARRE SC For APTRANSCO	CHITTOOR
6	WP/17243/2007	P.B. MOHAN SARMA Vs A.P. SOUTHERN POWER DIST. CO. LTD. & 2 ORS	A K JAYAPRAKASH RAO	VEERA SATISH VARRE SC For APTRANSCO K UDAYA SRI	SPS NELLORE
7	WP/17428/2007	S.AFZAL HUSSAINANANTAPUR DISTRICT Vs THE CHAIRMAN & M.D. POWER DISTRIBUTION CO.LTD. & ANOTHER	M VISWANADHAM	VEERA SATISH VARRE SC For APTRANSCO	ANANTAPUR

8	WP/17999/2007	A.P.TRANSMISSION CORPORATION LTD & 2 OTHERS Vs VADDI LAKSHMINARAYANA KADAPA DIST & ANOTHER	K UDAYA SRI VENKATA RAMA RAO KOTA SC FOR APSPDCL	GP FOR LABOUR	YSR KADAPA
9	WP/4368/2008 IA 1/2008(WPMP 5682/2008) Direction Petition	M.A. PADMANABHAN Vs THE A.P. CENTRAL POWER DISTRIBUTION CO. LTD. & 2OTHERS	J KANAKAIAH	2) Venkata Rama Rao Kota SC FOR APSPDCL (MA) VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
10	WP/7374/2008 IA 1/2017(WPMP 54300/2017)-Fix an Early Date	S. ABDUL GAFFOR KURNOOL Vs THE DISCOM BOARD HYD. & 3 OTHERS	KOKA SRINIVAS KUMAR	VEERA SATISH VARRE SC For APTRANSCO	KURNOOL